

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

28. TCP 33/2011

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024**

NAME OF THE PARTIES: Sanjay Suryaprakash Mehta
V/s
SKG Consultants & Engineering Pvt.
Ltd.

Section: 397-398 of Companies Act, 1956

ORDER

Adv. Rajesh Choudhary appeared for the Petitioner. Adv. Radhakrishna Jha appeared for the Respondent. Counsel for the Petitioner states at bar that that Petitioner of this case died on 22.02.2021. Counsel for the Petitioner seeks time to file application to bring on record the legal heirs of deceased Petitioner. Let the same be filed well before the next date of hearing. List the matter on **08.07.2024** for hearing.

SD/-
ANIL RAJ CHELLAN
Member (Technical)
29.04.2024
Sushil

SD/-
KULDIP KUMAR KAREER
Member (Judicial)